

Name of the Corporate Debtor: LAKSHMI TRANSCON PRIVATE LIMITED ; Date of Commencement of CIRP: 08-03-2022; List of Creditors as on: 24-06-2022; Name of IP: Mr. Suresh VS; Process Number: 1; Last 5 digit of registration number: 11616

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	31482583	3	31482583	18.16				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	2376977	2	2376977	1.37				Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	11	5253870	11	5253870	3.03				Annexure 6
7	Operational creditors (Government Dues)	1	2888360	1	1674510	0.97			1213850	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	17	170940983	17	129051384	74.42			41889599	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	3	63417534	3	3565078	2.06			59852456	Annexure 9
Total		37	276360307	37	173404402	100.00	0		102955905	